

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.106

C.A.(CAA)/8(CH)2024
(1st Motion)

IN THE MATTER OF:

Nirvaan Mining Private Limited

...

Transferor Company

And

A.N.E. Industries Pvt. Ltd.

...

Transferee Company

Under Section: 230-232, 234 CA 2013

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024.

Sd/-

Court Officer